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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ TEST.CAS. 50/2023 (Disposed of case)

NALIN BHUSHAN CHANDHOK Petitioner

Through: Mr. Siddharth Garg & Mr. Naveen

Soni, Advocates. [M:-9617929648]

versus

STATE Respondent

Through: None.

CORAM:

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER 12.03.2024

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<u>I.A. 5738/2024</u>(Exemption)

Exemption allowed, subject to all just exceptions.

The application stands disposed of.

I.A. 5737/2024 (Application on behalf of the petitioner for early hearing)

- 1. This is an application for early hearing of the proceedings, which are pending before the learned Joint Registrar.
- 2. List before the learned Joint Registrar on 18.03.2024.

PRATEEK JALAN, J

MARCH 12, 2024

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